

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 137626/2018,137627/2018,137628/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

(ONLY SLP (C) NO. 5697/2019 IS TO BE LISTED BEFORE LD. REGISTRAR COURT.)

WITH

SLP(C) No. 5697/2019 (XI)

(FOR ADMISSION and I.R. and IA No.26002/2019-CONDONATION OF DELAY IN FILING and IA No.26004/2019-EXEMPTION FROM FILING O.T.)

Date : 30-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr Harsh Singhal, Adv.

Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 5697/2019

Spare copies have been filed in respect of the sole respondent. Issue notice immediately.

List again on 19.8.2019.

ANIL LAXMAN PANSARE
Registrar